

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).15868/2019

(Arising out of impugned final judgment and order dated 17-08-2017 in AN No. 1652/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SABIR ALI

Petitioner(s)

VERSUS

AZAM & ANR.

Respondent(s)

(WITH IA No.78062/2019-CONDONATION OF DELAY IN FILING and IA No.78066/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.78065/2019-EXEMPTION FROM FILING O.T. and IA No.78061/2019-PERMISSION TO FILE SLP)

Date : 01-07-2019 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Shakil Ahmed Syed, AOR
Mohd. Parvez Dabas, Adv.
Mr. Daanish Ahmad Syed, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. S.S. Kazi, Adv.
Mr. Vaibhav Tandon, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP granted.

Exemption from filing C/C of the impugned judgment
and exemption from filing O.T. granted.

Issue notice on the application for condonation of
delay and on the Special Leave Petition.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER